

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1032**

TO BE ANSWERED ON THE DECEMBER 19TH, 2018/AGRAHAYANA 28, 1940 (SAKA)

CRIMES AGAINST WOMEN AND CHILDREN

1032. SHRI BHUBANESWAR KALITA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that crimes against women and children are showing rising trend in the country;

(b) if so, the details thereof, State-wise, separately during the last three years;

(c) whether Government has issued any advisory to the State Governments to initiate effective measures to control such crimes; and

(d) if so, the details thereof along with the response from the States thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the latest available information published by the National Crime Records Bureau (NCRB), details of cases registered under crimes against women and children during 2014, 2015 and 2016 are given in Annexure- I & II respectively.

(c) & (d): The Ministry of Home Affairs has issued advisories on Crime against women and children, to all State Governments/UTs, advising them to ensure thorough investigation, filing of chargesheets against the accused persons within three months from the date of occurrence without compromising on the quality of investigation in heinous crimes such as rape, murder etc., conducting of medical examination of rape victims without delay and for increasing gender sensitivity in Police. These advisories are available at www.mha.gov.in.

**State/UT-wise Cases Registered (CR) under Total Crimes Against Women during
2014-2016**

SL	State/UT	2014	2015	2016
		CR	CR	CR
1	Andhra Pradesh	16526	15967	16362
2	Arunachal Pradesh	351	384	367
3	Assam	19169	23365	20869
4	Bihar	15393	13904	13400
5	Chhattisgarh	6301	5783	5947
6	Goa	508	392	371
7	Gujarat	10854	7777	8532
8	Haryana	9010	9511	9839
9	Himachal Pradesh	1529	1295	1222
10	Jammu & Kashmir	3327	3366	2850
11	Jharkhand	6086	6568	5453
12	Karnataka	14004	12775	14131
13	Kerala	11451	9767	10034
14	Madhya Pradesh	28756	24231	26604
15	Maharashtra	26818	31216	31388
16	Manipur	337	266	253
17	Meghalaya	390	337	372
18	Mizoram	258	158	120
19	Nagaland	68	91	105
20	Odisha	14651	17200	17837
21	Punjab	5481	5340	5105
22	Rajasthan	31216	28224	27422
23	Sikkim	111	53	153
24	Tamil Nadu	6354	5919	4463
25	Telangana	14147	15425	15374
26	Tripura	1618	1267	1013
27	Uttar Pradesh	38918	35908	49262
28	Uttarakhand	1413	1465	1588
29	West Bengal	38424	33318	32513
	TOTAL STATE(S)	323469	311272	322949
30	A & N Islands	117	136	108
31	Chandigarh	434	468	414
32	D&N Haveli	21	25	28
33	Daman & Diu	16	29	41
34	Delhi UT	15319	17222	15310
35	Lakshadweep	4	9	9
36	Puducherry	77	82	95
	TOTAL UT(S)	15988	17971	16005
	TOTAL (ALL INDIA)	339457	329243	338954
Source: Crime in India				

**State/UT-wise Cases Registered (CR) under Total Crimes Against Children
during 2014-2016**

SL	State/UT	2014	2015	2016
		CR	CR	CR
1	Andhra Pradesh	2059	1992	1847
2	Arunachal Pradesh	134	181	133
3	Assam	1385	2835	3964
4	Bihar	2255	1917	3932
5	Chhattisgarh	4358	4469	4746
6	Goa	330	242	230
7	Gujarat	3219	3623	3637
8	Haryana	2540	3262	3099
9	Himachal Pradesh	467	477	467
10	Jammu & Kashmir	211	308	222
11	Jharkhand	423	406	717
12	Karnataka	3416	3961	4455
13	Kerala	2391	2384	2879
14	Madhya Pradesh	15085	12859	13746
15	Maharashtra	8115	13921	14559
16	Manipur	137	110	134
17	Meghalaya	213	257	240
18	Mizoram	178	186	188
19	Nagaland	25	61	78
20	Odisha	2196	2562	3286
21	Punjab	1762	1836	1843
22	Rajasthan	3880	3689	4034
23	Sikkim	93	64	110
24	Tamil Nadu	2354	2617	2856
25	Telangana	1930	2697	2909
26	Tripura	369	255	274
27	Uttar Pradesh	14835	11420	16079
28	Uttarakhand	489	635	676
29	West Bengal	4909	4963	7004
	TOTAL STATE(S)	79758	84189	98344
30	A & N Islands	50	102	86
31	Chandigarh	208	271	222
32	D&N Haveli	11	35	21
33	Daman & Diu	7	28	31
34	Delhi UT	9350	9489	8178
35	Lakshadweep	1	2	5
36	Puducherry	38	56	71
	TOTAL UT(S)	9665	9983	8614
	TOTAL (ALL INDIA)	89423	94172	106958
Source:				
Crime in				
India				